

the latter. Because of this, the growers have represented to the Government that exporters are making undue profits whereas their prices are very low and uneconomic. Several steps have been taken by the Government of West Bengal to increase the holding capacity of the growers and manufacturers in opening a State Brood Lac Farms including one at Purulia and four more are proposed to be opened in the same District. Besides, loan facilities have also been granted and "State Aid to Industries" Act has been extended to Purulia. A Buffer Stock Scheme has already been put into operation recently by the I.L.E.A. which aims at generating more purchasing power and holding power in the trade.

Export of Rayon Piece Goods

*1630. **Shri P. C. Borooah**: Will the Minister of Commerce and Industry be pleased to state:

(a) whether there is a proposal from Silk, Rayon and Nylon fabrics exporters to get the present export incentive scheme for rayon piece goods revised in favour of the exporters;

(b) if so, what are their demands; and

(c) what is Government's attitude towards these demands?

The Minister of Industry (Shri Manubhai Shah): (a) to (c). A statement is laid on the Table of the House. [See Appendix V, annexure No. 74.]

Woolen Small Scale Industry at Amritsar

*1631. { **Shri Ajit Singh Sarhadi**;
 Shri Chuni Lal;

Will the Minister of Commerce and Industry be pleased to state:

(a) whether it is a fact that critical situation has arisen in the woollen

small scale industry at Amritsar due to the closure of 100 small factories and possible closure of more due to heavy rise in prices of woollen worsted yarn; and

(b) if so, what steps are being taken to stabilize the prices of woollen worsted yarn?

The Minister of Industry (Shri Manubhai Shah): (a) and (b). The Amritsar Small Scale Woollen Manufacturers Association has represented that the rise in prices of worsted yarn is affecting them adversely and has resulted in a number of their factories closing down. The question of fixing a fair price of woollen and worsted yarn has already been referred to the Tariff Commission. The Textile Commissioner is also collecting data to find out what steps can be taken at present to ensure supply of yarn at reasonable prices. In the meantime, it is hoped that the prices voluntarily fixed by the spinners of woollen and worsted yarn should reduce the hardship.

Enrolment of Exporters

*1632. { **Shri Ram Krishan Gupta**;
 Shri D. C. Sharma;
 Shri P. C. Borooah;
 Shri Damani;

Will the Minister of Commerce and Industry be pleased to state:

(a) whether the draft scheme of enrolment of exporters has been finalised and approved; and

(b) if so, the details thereof?

The Deputy Minister of Commerce and Industry (Shri Satish Chandra): (a) and (b). The model scheme, a copy of which is laid on the Table of the House [Placed in Library. See No. LT-2861/61] has been approved by the Government. The D.G. C.I.S., various Export Promotion Councils and Commodity Boards have been asked to implement it unless in view of the peculiarities of their respective

trade, they have any modifications to suggest to meet their special requirements.

Textile Wage Board

- *1633. { Shri Pangarkar:
 Shri S. M. Banerjee:
 Shri Tangamani:
 Dr. Ram Subhag Singh:
 Shri Muhammed Elias:
 Shri Indrajit Gupta:
 Shri P. C. Borooah:

Will the Minister of Labour and Employment be pleased to refer to the reply given to the Starred Question No. 357 on the 22nd November, 1960 and state:

(a) the further progress since made regarding implementation of the recommendations of Textile Wage Board; and

(b) the number of textile mills where the same have been implemented so far?

The Deputy Minister of Labour (Shri Abid Ali): (a) Thirty-two more mills have implemented the recommendations.

(b) 376 (316 fully and 60 partly).

Export of Umbrellas

*1634. Shri P. C. Borooah: Will the Minister of Commerce and Industry be pleased to state:

(a) whether the export of umbrellas fell sharply during the quarter—October to December, 1960 as compared to the corresponding period of the last year;

(b) if so, what were the figures showing the exports during the two corresponding quarters; and

(c) the reasons for the decline?

The Deputy Minister of Commerce and Industry (Shri Satish Chandra): (a) and (b). Exports for the quarter October—December 1960, were 1704 dozens valued at Rs. 67,000 as against 12,177 dozens valued at Rs. 4,15,000 for the corresponding quarter of 1959.

(c) Reluctance to export umbrellas after the import of umbrella ribs was discontinued as a result of the development of indigenous production.

Nangal Fertilizer Factory

- *1635. { Shri Harish Chandra Mathur:
 Shri Raghunath Singh:

Will the Minister of Commerce and Industry be pleased to state:

(a) whether Nangal Fertilizer Factory has received a set-back because only one compressor is in service; and

(b) if so, what will be the loss in production because of (i) compressor trouble and (ii) other factors and how it is to be compensated?

The Deputy Minister of Commerce and Industry (Shri Satish Chandra): (a) and (b). The factory requires three hyper compressors for full utilisation of the installed capacity. Two compressors have so far been installed and the third was damaged in transit. It has been shipped back to the suppliers in France. Therefore, only two-thirds of the installed capacity of the factory can be utilized for production at present. There is, however, not enough electric power available at the moment and consequently production has not suffered on account of delay in the installation of the third compressor.

The present production is limited to the available 90,000 KW power against the total requirement of 164,000 KW. The question of compensation does not arise as the damage due to rough seas is deemed to be *force majeure*.

Kidnapping of Indian Nationals

3514. { Shri Pangarkar:
 Shri D. C. Sharma:

Will the Prime Minister be pleased to state:

(a) the number of Indian nationals kidnapped by Pakistanis from the